

month-wise supply against the demand is given below:

Month	Demand	Supply
January . . . . .	1800 Wagons	1450 Wagons
February . . . . .	1600 "	949 "
March . . . . .	1500 "	1010 "
April . . . . .	1200 "	1242 "
May . . . . .	1200 "	786 "
June . . . . .	1200 "	511 "
July . . . . .	1200 "	806 " (till 23rd)

The supply in the first half of June was 173 wagons.

(d) B.C.C.L., Railways and Delhi Administration are in close coordination for improving the supply of soft coke to Delhi. The Railways have taken steps to increase the supply of wagons for movement of coal to Delhi. This has already resulted in improvement in supply during the current month.

#### Premature Collapse of the Chambal Bridge

1441. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to S.Q. No. 707 on 12th April, 1978 and state:

(a) whether the examination of the points arising out of the report of the Committee of Technical experts has been completed and it has been possible to fix responsibility for the premature collapse of the Chambal Bridge;

(b) was the report of the Junior Engineer Shri Gurdial Upadhyay regarding pilferage of cement and standard work on pier No. 17, while the bridge was still under construction, also gone into and considered during this examination; and

(c) what conclusions have finally emerged as a result of this exercise?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) The Committee's Report has been examined in detail. It is proposed to accept their findings/recommendations. Regarding fixing of responsibility, if any, for the collapse of a portion of the bridge, it is proposed to request the Ministry of Works and Housing for further necessary action as deemed fit by them as the work was got executed by the C.P.W.D.

(b) and (c). The complaint of Shri Gurdial Upadhyay was duly considered by the Committee of Technical Experts before submission of its Report. It was, therefore, not considered necessary to go into this complaint de-novo, especially because the Committee had identified subsidence of foundation under pier No. 17 at the substrata founding level as the cause of collapse of the bridge.

#### High Level Meeting on Law and Order Situation in Delhi

1442. SHRI P. K. KODIYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a high level meeting was called by the Prime Minister in Delhi to have a thorough review of